GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2263 ANSWERED ON:12.08.2011 EXPERT COMMITTEE ON AIMS Mirdha Dr. Jyoti

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an Expert Committee was set up by the Government to look into the functioning of AIIMS;

(b) if so, the details thereof alongwith its terms of reference;

(c) the composition of Expert Committee alongwith various recommendations made by the said Committee; and

(d) the follow up action taken by the Government on each of the recommendations of the Committee?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Yes.

(b): An Expert Committee was setup by the Government under the chairmanship of Dr. M.S. Valiathan to study the functioning of AIIMS and to make recommendations for further development of the institute. The terms of reference are at Annexure.

(c) to (d): the composition of the committee is given below:

i. Dr. M.S. Valiathan, Ex-Director, Sri Chitra Tirunal Institute of Medical Sciences and Research, Thiruvananthapuram - Chairman

ii. Secretary (Health & Family Welfare)-Member

iii.Dr. M.K. Bhan, Secretary, Department of Biotechnology- Member

iv. Director General of Health Services-Member

The recommendations of the Valiathan Committee have been divided into following two parts:

Part "A"-recommendations not requiring structural changes (31 recommendations) and Part "B"-recommendations requiring structural changes through amendment in AIIMS Act, Rules and Regulations (7 recommendations).

The present status of recommendations under Part "A" is as under:

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Accepted and implemented - 16
Accepted-in-principle - 10
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Long term - Futuristic - 03

Not accepted - 02

Since amendments in AIIMS Act, Rules and Regulations have wider implications, a High Powered Committee comprising of eminent persons having experience in the field of administration and education was constituted under the chairmanship of Secretary (H&FW) to examine recommendations under Part "B". The High Powered Committee has submitted its report on 29.11.2010 which is under examination.